

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

59/241-242/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2018**

**NAME OF THE COMPANY: Sh. Hemant Jindal & Ors. Vs. AHR City Project Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

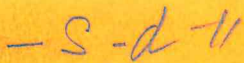
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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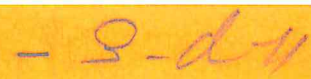
Present:	Ms. Sanjana Saddy, Advocate for the Petitioner Mr. Manisha Chaudhary, Mr. Anisha Mahajan, Mr. Kushal Bomal, Advocates for R-1& 2 Mr. Arshat Gupta, for R-3			
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**ORDER**

Ld. Counsels for the parties are present. It is represented by the Petitioner that C.P.No. 104(ND)/2017 have been filed by the 2<sup>nd</sup> Respondent herein at an earlier point of time, has been posted for final arguments on 28.2.2018 and as this petition is in relation to the same parties let the matter be listed on the said day since the Regular Bench is seized of the said matter.

Let this matter also be posted on 28.2.2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(R. Varadharajan)**  
**Member (J)**